

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/2660 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nagen Senabaya Deori,  
Presiding officer, Industrial Tribunal,  
Dibrugarh.

Dated Guwahati the 17 June, 2021

Sub: Casual leave

Ref:- Your letter No. ITD.01/2021/440 dtd. 16.06.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 17.06.2021, 18.06.2021 and 19.06.2021 along with station leave permission, from the morning of 17.06.2021 till the morning of 21.06.2021.** The District & Sessions Judge, Dibrugarh and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

  
**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-105/2001/2661-/A, dated 17.6.2021

Copy to:

1. The District & Sessions Judge, Dibrugarh.
2. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**